GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3710 ANSWERED ON:24.03.2017 Anti-Diabetes Drugs Banerjee Shri Prasun

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of anti-diabetes drugs that have been approved for sale in the Indian market; and

(b) the details of such drugs available in the market?

Answer

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE) (a) & (b): Sale and distribution of drugs in the country is regulated as per the provisions of the Drugs & Cosmetics Act, 1940 and Drugs & Cosmetics Rules, 1945 thereunder Various anti-diabetic drugs including Metformin, Glimipride, Gliberclamide, Glyclazide

The country is regulated as per the provisions of the Drugs & Cosmetics Act, 1940 and Drugs & Cosmetics Rules, 1945 thereunder. Various anti-diabetic drugs including Metformin, Glimipride, Glibenclamide, Glyclazide, Repaglinide, Lixisenatide, Dapagliflozin, Emphagliflozin, Teneligliptin Hydrobromide Hydrate, Gemigliptin, Canagliflozin, etc. have been approved and are being marketed in the country. $\hat{a}\in |\hat{a}\in |\hat{a}\in |$